

DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) The capacity established in the existing heavy water plants is approximately equal to the current demands for heavy water. Two more heavy water plants are also being established.

(c) Does not arise.

Periodical review of the implementation of personnel policy in tribal areas

3913. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether in conformity with the recommendation of the Working Group on Tribal Development during the medium-term plan, 1978-83 appointed by the Union Home Ministry, Standing Committees have been set up at the State and national levels to specially review periodically the implementation of 'personnel policy' in tribal areas of the country ;

(b) if so, how often such periodical reviews during the Sixth Plan period, have been undertaken by the Union/Bihar Government and what suggestions/conclusions, if any, have so far emanated out of these reviews ;

(c) if not, the reasons therefore ; and

(d) the proposals, if any, to effect implementation of such a recommendation ; if so, timeframe proposed therefor and if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) Subsequent to the report of the Working Group on Tribal Development during the medium-term Plan 1978-83, the Working Group on Tribal Development during the Sixth Plan 1980-85 and the Group on Administrative Arrangements and Personnel Policy in tribal areas appointed by Home Ministry have gone into the question of personnel policy in the

tribal areas. Government have accepted the specific recommendations of the Group on Administrative Arrangements' Personnel Policy in tribal areas and implementation of the recommendations is being pursued with the States.

(b) to (d). Implementation of 'personnel policy' in tribal areas is being reviewed twice in a year by this Ministry with the representatives of the State Governments including Bihar Government while finalising the tribal sub-Plans of the States. Vacancy position in the posts in tribal sub-Plan areas and provision of monetary and non-monetary incentives to Government are specially reviewed in these meetings.

Meetings of Chief Ministers and/or Chief Secretaries of Tribal Sub-Plan States/UTs.

3914. SHRIMATI SUMATI ORAON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) when were the last meetings of the Chief Ministers and/or Chief Secretaries of Tribal Sub-Plan (TSP) States/Union Territories were convened by the Union Home Ministry either in groups or in isolation to discuss and review the progress of the Tribal sub-Plans during the Sixth Plan period ;

(b) the main issues discussed in the meetings and major decisions arrived at ;

(c) what were the impressions of the Home Ministry about the overall functioning and progress so far during Sixth Plan period of the Tribal sub-Plans in States/Union Territories in general and in Bihar in particular ; and

(d) whether any efforts were made on the part of the Home Ministry during such meetings to identify the States/Union Territories running the Tribal sub-Plans reasonably well during the Sixth Plan and the State/Union Territories having none too satisfactory performance on this front so far ; if so, details thereof and if not reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The last such meeting of the Chief Ministers of 4 States : Bihar, Madhya Pradesh, Orissa and West Bengal was convened by the Home Minister on 17th February, 1983.

(b) The following items relating to Tribal Sub-Plan/Tribal Welfare Schemes were discussed and important suggestions for improvement of the various programmes made :

- (1) Orientation of tribal sub-Plan towards family benefitting schemes.
- (2) Programmes and administrative machinery for development of Primitive Tribes.
- (3) Streamlining of administrative structure and personnel policies for tribal areas.
- (4) Rehabilitation of displaced tribals on account of location of irrigation, industrial, mining as well as other projects.
- (5) Credit-cum-marketing structure for tribal areas.
- (6) Forest policy and tribal development.
- (7) Monitoring and Evaluation.

(c) and (d). The meeting was not convened to make a comparative assessment of the performance of the Tribal sub-Plans of the States. Review has revealed that the tribal progress are being implemented by the States in fairly satisfactory manner. Progress of implementation is being reviewed by this Ministry from time to time while finalising the Tribal Sub-Plans.

Pollution due to smoke

3915. **SHRI MADHAVAO SCINDIA :** Will the PRIME MINISTER be pleased to state :

(a) whether despite the establishment of independent Departments of Environment

both at the Centre and in the various States, large number of vehicles go about blowing out clouds of smoke on the roads, choking and blinding the road users with impunity ; and

(b) if so, the details of the steps, both legislative and executive, so far taken and are proposed to be taken at the Central and State levels to prevent this hazard ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH) : (a) It is true that large number of heavy tonnage vehicles like trucks, buses etc., plying on the roads of cities in India emit smoke of high densities.

(b) The measures taken so far or proposed are as follows :

- (i) The provisions of the Motor Vehicles Act are being generally invoked at present to check emission of smoke from vehicles.
- (ii) The Air (Prevention and Control of Pollution) Act, 1981 has been enacted. The Central and State Pollution Control Boards have been empowered to implement the Act to abate the air pollution problems including those from vehicular exhausts.
- (iii) The Central Board has conducted vehicular emission inventory studies in Delhi to find out the impact of vehicular emissions on the ambient air quality and has made some recommendations for ameliorating the situation.
- (iv) The Central Board has constituted a Committee to evolve Emission Standards.
- (v) Efforts are being made to persuade vehicle manufacturers for reducing air pollution from automobile exhausts at the production stage.
- (vi) Municipalities of Ahmedabad, Delhi, Bombay and Pune have been